## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 140/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Emrorium Departmental Store Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME **DESIGNATION** REPRESENTATION SIGNATURE

For the Petitioner (s)

: Mr. Ashok Kumar Juneja, Mr. S. R. Arora and

Ms. Ritika Shaw, Advocates

For the Respondent (s) : Ms. Lakshmi Gurung, Standing Counsel for the

Income Tax Department

Mr. Manish Raj, Company Prosecutor, ROC, Delhi

## ORDER

Ld. Standing Counsel for the Income Tax Department prays for further to file reply. Last opportunity is granted to them.

To come up on 9th January, 2018.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)